

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.A.NO.1197 of 1995.

Between

Dated: 17.10.1995.

1. P. Sesa Rao.
2. P. DOSala Raju.

Applicant's

100

1. The Chief Personnel Officer, Railnilayam, South Central Railway, Secunderabad.
2. The Deputy Chief Mechanical Engineer, Wagon Workshop, Guntupalli, Vijayawada, Krishna District.

1

Respondents

Counsel for the Applicants

: Sri. Y.Ashok Raj

Counsel for the Respondents

: Sri. G.S.Sanghi, SC for Rlys.

CORAM.

Hon'ble Mr. R.Rangarajan, / Administrative Member

Contd:... 2/-

X As per Hon'ble Shri A.Rangarajan, Member (Admn.) X

* * *

This OA is filed for a declaration that the action of the respondents herein in not appointing the applicant No.2 as a Clerk in Group 'C' on compassionate ground is illegal and for a consequential direction to the respondents to consider Shri P.Dosala Raju, applicant No.2 herein for the post of Clerk under Group 'C'.

2. Heard Mr.Y.Ashok Raju, learned counsel for the applicant and Mr.G.S.Sanghi, learned standing counsel for the respondents.

3. There are 2 applicants in this OA. The first applicant is an Ex-employee of railways who worked as Senior Welfare Inspector. The second applicant is the son of first applicant and for whom the compassionate ground appointment is sought ~~for~~ as his father namely the first applicant has voluntarily retired due to his inability to work on medical grounds as per his application dated 15.8.92 which was accepted on 7.11.92.

4. In view of the above the present application is filed for compassionate appointment.

5. After hearing this case for a while learned counsel for the applicant submitted that he is withdrawing ~~the~~ case and taking up this issue through the department authorities.

6. In view of the above submission of the applicant's counsel the OA is dismissed as withdrawn but this will not stand in the way of the applicant to approach the department authorities for compassionate ground appointment. The OA is

.. 3 ..

dismissed at the admission stage itself as withdrawn.

No costs.

one *2*
(R.RANGARAJAN)
Member (Admn.)

Dated : 17th October, 1995

(Dictated in Open Court)

sd

Ansari *✓ 1995*
Deputy Registrar (Judl.)

Copy to:-

1. The Chief Personnel Officer, Railnilayam, South Central Railway, Secunderabad.
2. The Deputy Chief Mechanical Engineer, Wagon Workshop, Guntupalli, Vijayawada, Krishna District.
3. One copy to Sri. Y.Ashok Raj, advocate, D.No.5-9-22/44/F.3 Adarshnagar, Hyd.
4. One copy to Sri. G.S.Sanghi, SC for Railways, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

1197/95
TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

R. Rayar Raju
HON'BLE MR. A. B. GORTHI, ADMINISTRATIVE MEMBER.

HON'BLE MR.

JUDICIAL MEMBER.

ORDER/JUDGEMENT:

DATED: 17/10/1995.

M.A./R.A./C.A.NO.

IN:

O.A.NO.

1197/95

T.A.NO.

(W.P.NO.)

ADMITTED AND INTERIM DIRECTIONS ISSUED.

ALLOWED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

DISMISSED FOR DEFAULT.

ORDERED/REJECTED.

NO ORDER AS TO COSTS.

Rsm/-

No spare copy

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